

**DIVISION BENCH**

**ITEM NO. 117**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 334/2020 IN CP (IB) No. 451/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> September,  
2022, 2:30 pm**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>KHARD ENTERPRISES V/S RAMNATH<br/>DEVELOPERS PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC</b>  |

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Abhinav Mehrotra, Adv. :For the applicant in IA No. 334/2020  
Sh. Aditya Gauri alongwith Sh. Amar Vivek & Ms. Archi Agarwal, Advs.  
:For the respondent in IA No. 334/2020

**ORDER**

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 12<sup>th</sup> December, 2022.

—Sd—

**Dr. R.C. Srivastava  
(Court Officer)**

**26<sup>th</sup> September, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*